

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 23.02.2024

IRDAI Review Application No. 2 of 2023
In
IRDAI Appeal No. 3 of 2022

CA Vinay Jain
(Surveyors and Loss Assessors)
39, MIG Avas Vikas Colony,
Kashipur (Udham Singh Nagar),
Uttarakhand.

..... Applicant
(Org. Appellant)

Versus

1. Insurance Regulatory & Development
Authority of India
Survey No. 115/1,
Financial District, Nankramguda,
Gachibowli, Hyderabad – 500 032.

2. Indian Institute of Insurance Surveyors
And Loss Assessors
Door No. 3-5-890, Flat No. 315,
Paras Chambres, Himayath Nagar,
Hyderabad – 500032.

... Respondents

Mr. Shujit Kumar Shah, Advocate for the Applicant.

Mr. Shrinivas Bhawe, Advocate with Ms. Dipali N. Kadam, Advocate
i/b Bhawe & Company for the Respondent Nos. 1.

None for the Respondent Nos. 2.

CORAM : Ms. Meera Swarup, Technical Member

Per : Ms. Meera Swarup, Technical Member (Oral)

1. The application is dismissed as not maintainable.

Ms. Meera Swarup
Technical Member

23.02.2024
PTM